

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/600/(IB)/2018
NAME OF THE PETITIONER(S) : NIKITA CONTAINERS PVT LTD
NAME OF THE RESPONDENT(S) : GALAXY COSMETICS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	DREPA MARIAPPAN	COUNSEL FOR OPERATIONAL CREDITOR	See call
	ASST. ADV. D. DHANARAJ		

ORDER

Counsel for the Petitioner present. As per Order dated 22.06.2018, the notice has been published in the newspapers one in English 'Trinity Mirror' and another in vernacular 'Makkal Kural', both dated 04.07.2018. In spite of the publication of notice in the newspapers, there is no representation on behalf of the Respondent. Service against the Respondent is held sufficient, therefore the Respondent is proceeded ex-parte. The Petitioner is directed to make the final submissions on the next date of hearing.
Put up on **13.08.2018 at 10.30 A.M.**

MS

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)